

S.NO	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Case Management Hearing done or not (Yes/No)	No. of adjournment granted	No. of days between the final hearing and Judgment
1	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS COMM-1691/20	07.11.2020	06.04.2022	515	No	1	13
			CS COMM-497/21	11.02.2021	07.04.2022	420	No	1	1
			CS COMM-2051/19	08.03.2019	08.04.2022	1127	No	1	7
			CS COMM-1954/19	17.09.2019	19.04.2022	945	No	2	12
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)/307/2021 ICICI Bank Vs RAVIKANT SINGH	01/27/21	04/02/22	430	No	1	5
			CS (COMM)/1726/2020 Punjab National Bank Vs THE DELICIOUS BAKERY	11/21/20	04/13/22	508	No	1	11
			CS (COMM)/1571/2019 ICICI Bank Vs ADR POWER INFRASTRUCTURE PVT. LTD. AND ORS.	08/19/19	04/26/22	981	No	1	28
3	SH PAWAN KR. JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	CS(COMM) 13/2021	28.12.2020	01.04.2022	459	NO	NO ADJOURNMENT	SAME DAY

CS(COMM) 1501/2020	28.08.2018	02.04.202 2	1313	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 44/2018	18.08.2018	04.04.202 2	1325	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 1515/2019	08.08.2019	04.04.202 2	970	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 1798/2020	21.12.2020	06.04.202 2	471	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 1650/2019	30.08.2019	08.04.202 2	952	NO	NO ADJOURN MENT	SAME DAY

CS(COMM) 69/2019	09.01.2019	11.04.2022	1188	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 3/2019	03.01.2019	12.04.2022	1195	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 633/2019	02.05.2019	12.04.2022	1073	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 2199/2021	08.07.2021	12.04.2022	278	NO	NO ADJOURN MENT	1 DAY
CS(COMM) 534/2019	23.04.2019	19.04.2022	1092	NO	NO ADJOURN MENT	1 DAY

CS(COMM) 814/2020	06.03.2020	19.04.2022	774	NO	NO ADJOURN MENT	1 DAY
CS(COMM) 1141/2019	10.07.2019	21.04.2022	1016	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 48/2018	18.10.2018	###	1283	NO	NO ADJOURN MENT	2 DAYS
CS(COMM) 1950/2020	23.12.2020	###	486	NO	NO ADJOURN MENT	2 DAYS
CS(COMM) 1840/2021	17.06.2021	27.04.2022	314	NO	NO ADJOURN MENT	1 DAY

			CS(COMM) 1051/2019	03.07.2019	###	1032	NO	NO ADJOURN MENT	2 DAYS
			CS(COMM) 670/2020	19.02.2020	###	801	NO	NO ADJOURN MENT	4 DAYS
			CS(COMM) 1203/2020	30.08.2018	###	1339	NO	NO ADJOURN MENT	2 DAYS
4	MS. NISHA SAXENA DISTRICT (COMMERCIAL COURT)- 04	Central							
			CS (COMM)-1633	02.11.2020	13.04.2022	527 DAYS	YES	NIL	1 DAY
			CS (COMM)-2826	30.11.2019	22.04.2022	874 DAYS	YES	NIL	1 DAY
				20.12.2021	26.04.2022	127 DAYS	YES	NIL	ANNOUNC ED ON SAME DATE
			OMP (COMM) 31	04.03.2022	29.07.2022	56 DAYS	NO (PETITION U/S 34 ARBITRATI ON ACT)	NIL	1 DAY

			OMP (COMM) 14	11.01.2022	29.04.2022	108 DAYS	NO (PETITION U/S 34 ARBITRATION ON ACT)	NIL	1 DAY
			OMP (T) (COMM)	06.02.2021	30.04.2022	448 DAYS	NO	ONE	2 DAYS
5	SH. ASHWANI KUMAR SARPAL (COMMERCIAL COURT)-05	Central	Nil						
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	Nil						
7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	Nil						
8	VACANT COURT OF SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	OMP/COMM/3/2020	15.02.2020	19.04.2022	794	NO	NO	SAME DAY OF THE FINAL HEARING
			OMP(I)/COMM/76/2022	27.01.2022	22.04.2022	25	NO	NO	SAME DAY OF THE FINAL HEARING
9	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	New Delhi	Nil						
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	CS-COMM-420/2020	05.10.2020	30.04.2022	573	-	1	25
			CS-COMM-465/2021	01.11.2021	30.04.2022	181	-	1	28

			CS-COMM-467/2021	01.11.2021	30.04.2022	181	-	1	28
			CS-COMM-470/2021	01.11.2021	30.04.2022	181	-	1	28
			CS-COMM-483/2021	09.11.2021	30.04.2022	173	-	1	24
			CS-COMM-486/2021	09.11.2021	30.04.2022	173	-	1	24
			CS-COMM-512/2021	16.11.2021	30.04.2022	166	-	1	23
			CS-COMM-513/2021	16.11.2021	30.04.2022	166	-	1	23
			CS-COMM-515/2021	16.11.2021	30.04.2022	166	-	1	23
			CS-COMM-518/2021	16.11.2021	30.04.2022	166	-	1	23
11	VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	Nil						
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	Nil						
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	Nil						
14	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL)-01	South-East	Nil						

15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South-East	Nil							
16	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	Nil	CS (COMM) NO. 220/2020	18-11-2020	30-04-2022	527	YES	-	7
				149/2019	23-08-2018	23-04-2022	1335	YES	-	5
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North-East	Nil							
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	Nil							
19	MS. SUKHVINDER KAUR, DISTRICT JUDGE (COMMERCIAL)-02	Shahdara	Nil							
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	Nil							
21	MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL)	North	Nil							
22	VACANT COURT OF SH. HARISH DUDANI, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	Nil	OMP (COMM) 30/2019	14.08.2019	22.04.2022	981 DAYS	NO	9	Nil
				OMP (COMM) 17/2020	06.10.2020	23.04.2022	564 DAYS	NO	1	Nil